## CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH

Contempt Petition No.71/2002 in Original Application No.785/2001.

Dated this Friday the 23rd Day of August, 2002.

Hon'ble Shri Justice Birendra Dikshit, Vice Chairman. Hon'ble Smt.Shanta Shastry, Member (A).

- Usha Arvind Radekar, working as Jr.Clerk, in the office of DRM (Works), Central Railway, Mumbai CST, Residing at Gaurinandan Building, Gupte Chowk, Juna Dudh Naka, Kalyan.
- 2. Shantaram Murlidhar Devare, working as Jr.Clerk, PWI, Central Railway, Karjat, Residing at R.No.3, Laxman Pavshe Chawl, Haribhau Pavshe Pada, Kolsewadi, Kalyan (E).

..Petitioners (Original Applicants).

( By Advocate Shri D.V. Gangal ).

Versus

- Shri S.P.S. Jain, General Manager, or his successor in Office, Central Railway, Headquarters Office, Mumbai CST, Mumbai-400001.
- 2. Shri Vivek Sahay, The Divisional Raiwlay Manager, Mumbai Division, Central Railway, DRM's Office, Mumbai CST, Mumbai - 400 001.

..Proposed
Contemnors.
(Original
Respondents).

Order on Contempt Petition (Oral) { Per : Smt.Shanta Shastry, Member (A) }.

The Learned Counsel for the applicants seeks to withdraw the Contempt Petition as according to him view has already been taken in another case of one Smt.Sunita

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Nagarkar. Allowed. Accordingly, the Contempt Petition is dismissed as withdrawn. There will no order as to costs.

( Smt.Shanta Shastry )
Member (A)

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( Birendra Dikshit ) Vice Chairman.

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